## Sale of 60 per cent stake of ONGC and OIL

1894. SHRI VIVEK K. TANKHA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Directorate General of Hydrocarbons (DGH) plans to sell a 60 per cent stake in 15 hydrocarbon blocks —11 of ONGC including Kalok, Ankleshwar, Gandhar and Santhal, the four big oilfields in Gujarat and four of Oil India Ltd. as part of plan to increase output;
  - (b) if so, details thereof and the reason therefor; and
- (c) whether ONGC is opposing privatisation of its 11 hydrocarbon blocks and proposes to firmly oppose/take legal steps if DGH proposes the policy to sell 60 per cent stake in the company's hydrocarbon fields and is taken forward?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Many of the discovered oil and gas fields of the ONGC and OIL could not be monetized for years due to various reasons such as isolated locations, small size, prohibitive development costs, technological constraints etc. Government brought various policies for early monetization of discoveries made by National Oil Companies to enhance domestic production. Government had earlier allowed private participation in the Pre-NELP discovered fields round in 1992-1993. With a view to increase domestic production of oil and gas, Government in September, 2015 approved the Discovered Small Field Policy for monetization of 69 discovered small fields of ONGC and OIL, which had not been put to production. Directorate General of Hydrocarbons (DGH)/ Government is studying and evaluating various options for enhancement of domestic production of oil and natural gas in consultation with various stakeholders including ONGC and OIL. The options include another round of Discovered Small Field bid, Technical Service Contract Model, and Farming-in Model.

## **Training under RSETIs**

1895. SHRI DARSHAN SINGH YADAV:

SHRIMATI RAJANI PATIL:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

(a) the details of the schemes being implemented by Government in the country for skill development amongst the youth;

275

- the amount of funds allocated and utilised for each of the above said schemes during the last one year;
- (c) the total number of people provided training, State-wise including Maharashtra; and
- (d) the details of people trained under the Rural Self Employment Training Institutes (RSETIs) programme during the last two years and the current year and the credit linkage/financial assistance, if any, provided during the said period, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI ANANTKUMAR HEGDE): (a) to (c) There are more than 40 schemes in 20 different Ministries which provide a variety of skill development training programmes throughout the country. Ministry of Skill Development and Entrepreneurship is implementing two flagship schemes known as Pradhan Mantri Kaushal Vikas Yojana (PMKVY) and Pradhan Mantri Kaushal Kendra (PMKK) on pan -India basis to cover the prospective youth. PMKVY enables large number of prospective youth for taking Short Term Training (STT) and Recognition of Prior Learning (RPL) through accredited and affiliated training partner/training centers. PMKVY 2016-20 aims to train one crore youth for 4 years (2016-2020) with a total outlay of ₹ 12,000 cr. Under the scheme, the trained candidates are either placed in various sectors or self-employed.

Under PMKVY, since inception, as on 18.12.2017, 40.5 lakh (appx.) candidates have been trained (27.76 lakh STT + 7.76 lakh RPL) / undergoing training (5 lakh appx.) under Short Term Training and Recognition of Prior Learning. A total of 1,83,864 candidates are from State of Maharashtra.

Under PMKK, Ministry is promoting establishment of model aspirational skill centres in every district for imparting skill training through PMKVY. As on 22.12.2017, 527 Pradhan Mantri Kaushal Kendras (PMKKs) have been allocated across 27 States covering 484 Districts. Out of which, 28 PMKKs are in State of Maharashtra.

(d) Rural Self Employment Training Institutes (RSETIs) are managed by Banks with active co-operation from the Ministry of Rural Development, Government of India and State Government. The details of the candidates trained and credit linkage/financial assistance provided under RSETIs programme during the year 2015-16, 2016-17 and 2017-18 (upto November 2017) are given in the Statement.

Statement

State-wise Training and Credit Linkage details of RSETI Trained Candidates for the Financial Years 2015-16 to 2017-18 (up to 30.11.2017)

Sl. No.	Name of State/UT	Data for FY 2015-16		Data for FY 2016-17		Data for FY 2017-18 (up to 30.11.2017)	
		Total No. of Candi- dates Trained	Total No. of Candidates Credit Linked	Total No. of Candidates Trained	Total No. of Candidates Credit Linked	Total No. of Candidates Trained*	Total No. of Candidates Credit Linked
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	12769	2773	12640	2046	7787	1419
2.	Arunachal Pradesh	210	0	485	348	116	99
3.	Assam	14556	3787	15057	4662	7768	2769
4.	Bihar	27528	5626	30543	8419	15625	2883
5.	Chhattisgarh	11486	2845	13320	3252	6045	1491
6.	Gujarat	26728	6392	24211	8928	11700	3752
7.	Haryana	13984	2746	15126	3129	8294	12921
8.	Himachal Pradesh	5603	1932	5765	1775	3166	868
9.	Jammu and Kashmir	10185	2664	7462	1868	5331	1466
10.	Jharkhand	20169	3807	19607	4918	8827	1128
11.	Karnataka	36346	13103	34504	16652	16205	7412
12.	Kerala	13477	5497	14129	6774	6931	3514
13.	Madhya Pradesh	32337	7568	34769	10481	17528	2561
14.	Maharashtra	24946	7272	26582	11254	14414	3627
15.	Manipur	304	29	355	70	325	73
16.	Meghalaya	1461	79	2244	320	1016	84
17.	Mizorarn	508	32	408	215	303	64

Written Answers to			[3 January, 2018]		Unstarred Questions 277		
1	2	3	4	5	6	7	8
18.	Nagaland	297	6	336	30	161	6
19.	Odisha	25807	8527	25456	8759	13492	3982
20.	Punjab	11833	2081	11861	2035	6613	1375
21.	Rajasthan	30728	4070	33369	10481	17555	3186
22.	Sikkim	482	107	484	49	238	40
23.	Tamil Nadu	25158	7599	26287	7362	15755	5058
24.	Telangana	7493	1707	7809	1417	3719	956
25.	Tripura	3752	1051	3508	1337	1614	446
26.	Andaman and Nicobar Islands	299	504	365	183	302	0
27.	D & N Haveli	731	248	763	235	298	41
28.	Lakshadweep	102	32	3	0	10	0
29.	Puducherry	764	95	788	94	381	28
30.	Uttar Pradesh	53166	8970	54700	12411	30483	5412
31.	Uttarakhand	6909	1562	6922	2069	4331	1143
32.	West Bengal	16267	6304	15248	6404	8380	2574
	Total	436385	436385	109015	445106	137977	234713

Key components of SANKALP and STRIVE schemes

1896. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) the status of skill development in Karnataka;
- (b) the key components of Skills Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) and Skill Strengthening for Industrial Value Enhancement (STRIVE) schemes;
  - (c) how it is different from Pradhan Mantri Kaushal Vikas Yojana (PMKVY); and
- (d) the details of projects submitted by Karnataka under the above two schemes and the status of such projects?